IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-129/252/ND/2018

In the matter of:

Ravindra Prakash Khanna

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 12.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

For the Respondent/Corporate Debtor:

For the Intervener

ORDER

None appears for the petitioner. For the appearance of the petitioner, the matter is posted for hearing on 1st March, 2018. Non-appearance of the petitioner on the said date will result in dismissal of petition for non-prosecution.

List on 1st March, 2018

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 12.2.2018